

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.441/2013.

Date of Decision: 15.10.2018.

CORAM:HON'BLE DR. BHAGWAN SAHAI, MEMBER (A)
HON'BLE SHRI R.N. SINGH, MEMBER (J)

Shri Anandrao Shamrao Sahare
 Age 54 years, Working as ACFA(Fys)
 R/at 3/5 E-Type Quarters
 Ordnance Factory Estate, Ordnance
 Factory, Bhusawal 455 203. *Applicant*

(None present)

VERSUS

1. The Union of India,
 Through the Secretary,
 Ministry of Defence, North Block,
 New Delhi – 110 001.
2. Controller General of Defence Accounts,
 Ulan Batar, Palam, Delhi Cantt.110 010.
3. Principal Controller of Accounts (Fys)
 10 A, S.K. Bose Road, Kolkata 700 001.
4. Controller of Finance & Accounts (Fys)
 Accounts Office, Ordnance Factory,
 Ambhajari, Nagpur – 440 021.
5. Bharat Bhushan Sherma,
 The General Manager,
 Ordnance Factory, Bhusawal 425 203.
6. The Chairman
 Ordnance Factory Board,
 10-A, S.K. Bose Road, Kolkata 700 001. *Respondents*

(By Advocate Shri V.S. Masurkar)

ORDER (Oral)
Per : *Shri R.N. Singh, Member (J)*

None is present on behalf of the Applicant even on revised call. Even on the last date there was no representation on behalf of the Applicant.

2. It appears that in the facts and circumstances, the applicant has lost interest in pursuing the matter. Accordingly, the OA and MA Nos. 471/2015 & 438/2017 are dismissed for non-prosecution.

(R.N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

dm.